

**IN THE HON'BLE NATIONAL GREEN TRIBUNAL
PRINCIPAL BENCH, NEW DELHI**

ORIGINAL APPLICATION NO. 200/2014

IN

(IA NO 340/2022, MA NO 872/2018, MA NO 875/2014, MA NO 480/2018)

M. C. MEHTA

...APPLICANT

VERSUS

UNION OF INDIA & ORS.

...RESPONDENTS

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THROUGH



Date: 13.02.2025

Place: New Delhi

PRIYANKA SWAMI

ADVOCATE

Counsel for STATE, Uttar Pradesh

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**AFFIDAVIT ON BEHALF OF DISTRICT MAGISTRATE MEERUT, U.P. IN
COMPLIANCE TO THE ORDER DATED 20.01.2025 ALONGWITH
SUPPORTING AFFIDAVIT.**

MOST RESPECTFULLY SHOWETH

1. That in the matter of Original Application No. 200/2014 (I.A. No. 340/2022, MA. Nos.872/2018, 875/2014 & 480/2018), the Hon'ble National Green Tribunal (NGT) passed an order on **20.01.2025** directing the State of Uttar Pradesh to provide comprehensive timelines and status reports regarding the tapping of drains, setting up of Sewage Treatment Plants (STPs), and ensuring that no untreated sewage is discharged into rivers. The Hon'ble Tribunal further instructed the Chief Secretary, State of UP, to file an affidavit with specific tabulated details and also sought responses for multiple districts, including Meerut. The relevant excerpts are as follows:

“...7. Learned Counsel for the applicant referring to Annexure-2 of the report of CPCB has submitted that several untapped drains exist in different cities and, therefore, the State disclose the timeline for tapping these drains and for setting up the STPs for treating the sewage from these drains. Hence, we require the Chief Secretary, State of UP to file the affidavit disclosing the information relating to each of the drains in different districts, sewage generated from it, the STP to which it is proposed to be connected, the timeline

for making the STP functional, funds which are available, identification and allotment of land for setting up the STP. Let this information be provided in the following tabulated form.-"

<i>Name of Drain</i>	<i>District/Town</i>	<i>Tapped or Untapped</i>	<i>Quantity of Sewage discharge from the Drain (MLD)</i>	<i>STP/STP to which the drain is proposed to be connected after tapping</i>	<i>LAND/Status of Land allotted for STP</i>	<i>FUND / Status of funds provided for the STP</i>	<i>Timeline for making the STP functional</i>	<i>Timeline for Completing the household connectivity to that STP</i>
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2. Though, an affidavit on behalf of the Chief Secretary, State of UP in pursuance to the order dated 06.11.2024 has been filed but above details relating to the drains have not been disclosed.

3. Learned AAG appearing for the State of UP submits that information has been collected, and ground verification of the information concerning the drains and their trapping and discharge of untreated sewage in the river is under verification.

4. Learned Counsel for the applicant submits that she has filed submissions on 18.01.2025. Submissions have not come on record. She has submitted that in the said submissions it has been disclosed that in the year 2024, there was zero progress in all the districts of the State of UP with respect to sewage treatment, bio-medical waste, municipal solid waste, legacy waste, industries versus hazardous waste. She submits that a copy thereof has been supplied to Counsel for the State of UP who will have an opportunity to response to the same within two weeks.

5. Learned Counsel for the applicant has also submitted that atleast for districts Kanpur Nagar, Fatehpur, Varanasi, Mirzapur, Ghazipur, Balia, Sambhal, Meerut and Baghpat, Chandauli, State of UP should file response as directed by order dated 06.11.2024 and disclose the complete details relating to existing drains their tapping/untapping STPs treating the discharge from these drains and discharge of untreated sewage in the river from the drains. Let this affidavit be filed by the State of UP within a period of two weeks.

6. Having regard to the issue involved in the matter the Head of the UP-State Ganga Committee is directed to remain virtually present to assist the Tribunal on the next date of hearing.

7. List on 17.02.2025."

STATUS OF DRAINS, TAPPING STATUS, SEWAGE TREATMENT PLANTS

2. It is pertinent to note that the **Regional Officer, Uttar Pradesh Pollution Control Board Meerut (vide letter no. 1123/G/OA-200/2014/MRT/2025 , dated 05.02.2025)** have informed that the status of tapped/untapped/partially tapped drains and sewage treatment plants (STPs), along with details such as each STP's catchment area, network area, and sewer line household connectivity, is summarized in tabular form (below). The letter of UPPCB Meerut is filed herewith and marked as **Annexure No. 1**.

STATUS OF TAPPED/UNTAPPED/PARTIALLY TAPPED DRAINS

2. Below is the **complete tabular data** enumerating each drain in Meerut (both Ganga and Kali East sides), specifying whether it is tapped, untapped, or partially tapped. The table also includes the quantity of sewage discharge in MLD, the STP connection (if any), the timeline, and land/funding details (where applicable).

S.No	Name of Drain	District / Town	Tapped or Untapped	Quantity of Sewage discharge from the Drain (MLD)	STP/STP to which the drain is proposed to be connected after tapping	LAND/ Status of Land allotted for STP	FUND/ Status of funds provided for the STP	Timeline for making the STP functional	Timeline for Completing the household connectivity to that STP
1	Abu Nala-1 Meerut	Meerut	Untapped	39.22	One STP of 65 MLD is proposed under Namami Gange scheme.	Identification in Process by Jal Nigam & Nagar Nigam	Land identification for I&D and STP work Under process		-----
2	Abu Nala-2 Meerut	Meerut	Untapped	145.73	STP of 220 MLD is sanctioned under Namami	Kamalpur	690.71 cr.	10.02.2027	10.02.2027

S.No	Name of Drain	District / Town	Tapped or Untapped	Quantity of Sewage discharge from the Drain (MLD)	STP/STP to which the drain is proposed to be connected after tapping	LAND/ Status of Land allotted for STP	FUND/ Status of funds provided for the STP	Timeline for making the STP functional	Timeline for Completing the household connectivity to that STP
					Gange scheme for these 02 tapped drain.				
3	Odeon Drain Meerut	Meerut	Untapped	161.73	STP of 220 MLD is sanctioned under Namami Gange scheme for these 02 tapped drain.	Kamalpur	690.71	10.02.2027	10.02.2027

S.No	Name of Drain	District / Town	Tapped or Untapped	Quantity of Sewage discharge from the Drain (MLD)	STP/STP to which the drain is proposed to be connected after tapping	LAND/ Status of Land allotted for STP	FUND/ Status of funds provided for the STP	Timeline for making the STP functional	Timeline for Completing the household connectivity to that STP
4	Sardhana Drain	Meerut	Untapped	10	I & D and STP cum co treatment (FSTP) 6.0 MLD STP/11 KLD FSTP Approved by State Level Technical Committee. Also Constructed wetland Management system has been proposed for this drain by irrigation department in consultation with Delhi University and CPCB.	Not Available	20.28	01.12.2025	01.12.2025

S.No	Name of Drain	District / Town	Tapped or Untapped	Quantity of Sewage discharge from the Drain (MLD)	STP/STP to which the drain is proposed to be connected after tapping	LAND/ Status of Land allotted for STP	FUND/ Status of funds provided for the STP	Timeline for making the STP functional	Timeline for Completing the household connectivity to that STP
5	Chhuiya Nala	Hapur	Untapped	2.5	Normally does not carry enough water in district Meerut. This drain remains dry at various places,hence STP is not required at present.				This Drain do not require STP at Present
6	Chetawala Nala	Hastinapur	Untapped	21.6	Clear and achieving norms (Passing through wetland)				This Drain do not require STP at Present
7	Kinauni Nala	Bahsuma (NPP)	Untapped	0	Not Required.				This Drain do not require STP at Present
8	Saini Nala	Saini	Untapped	2.8	Acknowledged by CPCB to Establish the CETP in saini area.				This Drain do not require STP at Present but Required CETP.

(Elaboration: The above table shows that the drains leading to the Kali East River in Meerut are untapped. Two drains, **Abunala- 2 and Odean will tapped after completion of 220MLD which is under construction by UP Jal Nigam Rural Meerut** under Namami Gange Programme. One drain, **CHETAWALA Drain towards Ganga River**, is classified as “Not required to be tapped”.

SUMMARY OF TAPPING STATUS

3. Below is a summarized overview of the number of drains, their tapping status, and the corresponding sewage loads (in MLD). **This also accounts for the quantum of sewage treated from partially tapped drains, which means that untreated sewage from partially tapped drains is also included in the “untreated” category in order to present an accurate picture:**

S.No	Total	Tapped	Partially Tapped	Total Treated Sewage of partially tapped drain (MLD)	Untapped	Total Sewage Generation (MLD)	Total Treated (MLD)	Total Untreated Sewage (MLD)	Remarks
1	5	0	0	0	5	356.68	131.42	228.06	-

(Elaboration: There are total 18 STPs operating in Meerut. These STPs receives waste water through sewer network. The total capacity of these STPs is **180.83 MLD** and the utilisation capacity is **131.42 MLD** (Jan 25). The treated discharge is being released in Abu Nala-I& II and Odean Nala. It is therefore concluded that discharge of these three drains include treated water from STPs up to 180.83 MLD or less. It is now proposed that the treated discharge will be diverted to irrigation channel for reuse. These three drains will further be tapped to 220 MLD STP at Kamalpur

(Under Construction) and proposed 65 MLD STP (process on going). The rest of the drains either does not require tapping/treatment or CETP instead of STP. One drain namely saini drain (2.8 MLD) is acknowledged by CPCB for CETP requirement. With completion of Two STPs (one under construction and Other under planning) the entire sewage of Meerut city will get treated by 10 feb 2027)

BIOREMEDIATION IN UNTAPPED DRAINS

4. In District Meerut the bioremediation process was being done till previous year. At present no bioremediation is being done for any untapped drains.

STATUS OF SEWAGE TREATMENT PLANTS IN MEERUT

District: Meerut

- **Sewage Generated:** 356.68 MLD
- **Sewage Treated (currently):** 131.42 MLD (36.84 %)
- **Not Tapped/Untreated:** 228.06 MLD (63.15 %)

(Elaboration: There are **eighteen** (18) commissioned STPs in Meerut with a designed capacity of **180.83 MLD**, and one STP is under construction of **220 MLD** at Kamalpur and one STP of 65 MLD is proposed by UP Jal Nigam Rural and Nagar Nigam Meerut. The under-construction STP will covers two major drains of the district Meerut i.e. **Abunala 2 and Odean Nala** and will resolve the untreated water flow to Kali east , once fully functional .)

S.NO	STP	Capacity (MLD)	Utilisation Capacity (MLD)	Status (Operational/Not Operational/Under Construction)	No. of Drains tapped in
1	Shatabadi Nagar	15	4.8	Operational	Sewrage Network available

S.NO	STP	Capacity (MLD)	Utilisation Capacity (MLD)	Status (Operational/Not Operational/Under Construction)	No. of Drains tapped in
2	Sports Goods Complex	7	4.5	Operational	Sewrage Network available
3	ShraddhapuriYojna Phase-1	6.0	4.3	Operational	Sewrage Network available
4	ShraddhapuriYojna Phase-2	6.0	6.0	Operational	Sewrage Network available
5	VedVyasपुरiYojna	15.0	3.5	Operational	Sewrage Network available
6	Pallavpuram Phase-1	7.0	6.5	Operational	Sewrage Network available
7	Pallavpuram Phase-2	11.0	5.9	Operational	Sewrage Network available
8	Rakshapuram	6.0	4.3	Operational	Sewrage Network available
9	Pandavnagar	3.0	2.3	Operational	Sewrage Network available
10	Lohiyanagar	10.0	1.5	Operational	Sewrage Network available
11	Ganga nagar	10.0	5.0	Operational	Sewrage Network available

S.NO	STP	Capacity (MLD)	Utilisation Capacity (MLD)	Status (Operational/Not Operational/Under Construction)	No. of Drains tapped in
12	JagritiVihar Extension	72.0	72.0	Operational	Sewrage Network available
13	SainikVihar	6.0	4.5	Operational	Sewrage Network available
14	ModipuramTiraha	5.0	5.0	Operational	Sewrage Network available
15	Candtech Enclave, Mrt. Cantt	0.73	0.42	Operational	Sewrage Network available
16	Eco Park, Opp. Rajesh Enclave, Mrt. Cantt	0.5	0.4	Operational	Sewrage Network available
17	CSDinfront of yogendrayadav Enclave, MrtCantt	0.2	0.2	Operational	Sewrage Network available
18	PRC Lines near gurudwara, Mrt Cantt	0.4	0.3	Operational	Sewrage Network available

COMPLIANCE STATUS OF STPS

Monitoring of STPs

5. That the Sewage Treatment Plants in Meerut are being monitored by the Board (i.e., **U.P. Pollution Control Board Meerut**) through its Regional Office on a **weekly basis**. The STPs' discharges are monitored for the parameters prescribed under the **Environment (Protection) Act, 1986** (as amended). Inspections are carried out at different timings to ensure **surprise inspections** for effective monitoring. The STP

of 72 MLD located at Jagriti Vihar Extension have installed OCEMS (Online Continuous Effluent Monitoring System) which is connected to the CPCB and UPPCB servers.

S.No.	Status	Compliance Status w.r.t Hon'ble NGT Vide order 30.04.2019	Compliance Status w.r.t MoEF&CC norms dated 13.10.2017
1	Complying	0	17 STP compliance and 01 STP is non compliance

Detailed STP Inspection Findings

S.No.	Name of STPs	Treatment Technology	Date of inspection	Operational/Non-Operational Status	Complying Status w.r.t Hon'ble NGT Vide order 30.04.2019	Complying Status w.r.t MoEF&CC norms dated 13.10.2017
1	Shatabadi Nagar	Activated Sludge Process (ASP)	03.02.2025	Operational	Non-complying	complying
2	Sports Goods Complex	ASP	03.02.2025	Operational	Non-complying	complying
3	Shraddhapuri Yojna Phase-1	ASP	03.02.2025	Operational	Non-complying	NON-complying (installation of CHLORINATION UNIT is under establishment.
4	Shraddhapuri Yojna Phase-2	ASP	03.02.2025	Operational	Non-complying	complying

S.No.	Name of STPs	Treatment Technology	Date of inspection	Operational/Non-Operational Status	Complying Status w.r.t Hon'ble NGT Vide order 30.04.2019	Complying Status w.r.t MoEF&CC norms dated 13.10.2017
5	Ved Vyaspuri Yojna	ASP	03.02.2025	Operational	Non-complying	complying
6	Pallavpuram Phase-1	ASP	03.02.2025	Operational	Non-complying	complying
7	Pallavpuram Phase-2	MBBR	03.02.2025	Operational	Non-complying	complying
8	Rakshapuram	ASP	03.02.2025	Operational	Non-complying	complying
9	Pandavnagar	ASP	03.02.2025	Operational	Non-complying	complying
10	Lohiyanagar	ASP	03.02.2025	Operational	Non-complying	complying
11	Ganga nagar	SBR	03.02.2025	Operational	Non-complying	complying
12	Jagriti Vihar Extension	SBR	03.02.2025	Operational	Non-complying	complying
13	Sainik Vihar	UASB (Up flow Anaerobic Sludge Blanket)	03.02.2025	Operational	Non-complying	complying
14	Modipuram Tiraha	ASP	03.02.2025	Operational	Non-complying	complying
15	Candtech Enclave, Mrt. Cantt	MBBR	03.02.2025	Operational	Non-complying	complying

S.No.	Name of STPs	Treatment Technology	Date of inspection	Operational/Non-Operational Status	Complying Status w.r.t Hon'ble NGT Vide order 30.04.2019	Complying Status w.r.t MoEF&CC norms dated 13.10.2017
16	Eco Park, Opp. Rajesh Enclave, Mrt. Cantt	MBBR	03.02.2025	Operational	Non-complying	complying
17	CSD in front of yogendrayadav Enclave, MrtCantt	MBBR	03.02.2025	Operational	Non-complying	complying
18	PRC Lines near gurudwara, MrtCantt	MBBR	03.02.2025	Operational	Non-complying	complying

STP Standard

Parameter	Unit	Hon'ble NGT Vide order 30.04.2019	MoEF&CC norms dated 13.10.2017
pH	—	5.5 — 9.0	5.5 — 9.0
TSS	mg/L	20	<100
BOD	mg/L	10	30
COD	mg/L	50	—
FC	MPN/100ml	230	<1000

(The letter of **Regional Officer, Uttar Pradesh Pollution Control Board Meerut (vide letter no. 1123/G/OA-200/2014/MRT/2025, dated 05.02.2025)** is filed herewith and marked as **Annexure No-2.**)

REPORT ON LEGACY WASTE STATUS IN MEERUT

6. That it is respectfully submitted that the **Regional Officer, Uttar Pradesh Pollution Control Board Meerut (vide letter no. 1123/G/OA-200/2014/MRT/2025, dated 05.02.2025)** has submitted relevant information concerning DPM (Swachh Bharat Mission Urban) for **legacy waste**. On the basis of information, total 19 sites are identified from these sites 03 sites are remediated (01 site are partially remediated). Total legacy waste generated is **1626920.75 tons** and **231500.00 tons** legacy waste are. The letter from Regional Officer, Uttar Pradesh Pollution Control Board Meerut marked as same **Annexure No. —1**.

District	Municipal Solid Waste (TPD)		C&D Waste (TPD)		Legacy Waste (TPD)	
	Annual Generation	Treatment	Annual Generation	Treatment	Total Quantity	Treatment Quantity
MEERUT	1000 TPD	900 TPD	47.967 TPA	100 TPD is proposed	1626920.75 tons	231500.00 tons

STATUS OF SOLID WASTE PROCESSING PLANT OPERATED BY MEERUT

7. Below are details of the solid waste processing facilities in MEERUT:

S.No.	Plant Site	Facilities	Installed Capacity (TPD)
1	MRF sites- Saraswati lok 02 units , Ganwadi 02 units , kharoli 02 units, Marshall pitch 02 units, 01 achronda , 01 maliyana and 01 lisadi noor nagar	MRF	11 MRF Centre with 55 TPD
2		C & D PLANT	NIL
3		SWM PLANT	NIL

S.No.	Plant Site	Facilities	Installed Capacity (TPD)
4		Carcass Plant	Proposed with NTPC.

(Elaboration: The Meerut Municipal Corporation has Partnered with NTPC Vidyut Vyapar Nigam to develop a 900 TPD MSW to waste to Charcoal (torrefaction) plant Facility in Gawari Meerut. The facility will be built on a 15-acre site and will initially process 700 TPD of mix Municipal Solid waste. With future expansion plans to add 200 TPD capacity. An MOU has been signed to formalize this partnership for the development operation and maintenance of this plant. which will contribute to the city's waste management objective and enhance its waste to energy capabilities.

REPORT OF MINING IN MEERUT

8. In District Meerut due to protected wildlife sanctuary area. There is no mining zone.

REPORT OF REGULATION OF FLOOD PLAIN ZONE IN MEERUT

9. 11. The letter of **Executive Engineer, Irrigation Department Meerut** (vide letter No. **1713/DDM/NGT/200/2014** , dated- **28.10.2023**) is filed herewith and marked as **Annexure No. — 3**. The following tabulation summarizes the **flood plain zone** regulation and demarcation in Meerut:

Area / Towns	River	Flood Plain Zone Notification	Demarcation	Encroachment Removal Status	Timeline								
Meerut	Ganga	(a) Notification issued by Government of India dated 09-Oct-2018 for ecological flow in Ganga River maintain as below <table border="1"> <thead> <tr> <th>Sl No</th> <th>Location of Barrage</th> <th>Minimum flow releasing downstream near the barrage (in Cumec) (October to May)</th> <th>Minimum flow releasing downstream near the barrage (in Cumec) (June to Sept.)</th> </tr> </thead> <tbody> <tr> <td></td> <td></td> <td></td> <td></td> </tr> </tbody> </table>	Sl No	Location of Barrage	Minimum flow releasing downstream near the barrage (in Cumec) (October to May)	Minimum flow releasing downstream near the barrage (in Cumec) (June to Sept.)					Completed in right bank of Ganga river i.e. 612 Nos. of Pillars on Distt. Meerut	No, encroachment	—
Sl No	Location of Barrage	Minimum flow releasing downstream near the barrage (in Cumec) (October to May)	Minimum flow releasing downstream near the barrage (in Cumec) (June to Sept.)										

Area / Towns	River	Flood Plain Zone Notification				Demarcation	Encroachment Removal Status	Timeline
		1	2	3	4			
		1	Bheem Gauda (Haridwar)	36	57			
		2	Bijnor	24	48			
		(b) Complines of E-flow notification by Northern Division Ganga Canal (NDGC) Roorkee at Bheem Goda Barrage Haridwar U.K. in daily Gauge register 36 Cumec Water release from Bheem Goda Barrage Haridwar U.K. 24 Cumec Water release from Madhya Ganga Barrage Bijnor UP						

(Elaboration: The Government of Uttar Pradesh has issued a notification declaring certain areas along the Ganga as flood plain zones, with pillars demarcating a “no development zone” and a separate “regulatory zone.”

BIOMEDICAL WASTE MANAGEMENT

12. Status of Health Care Facilities, Biomedical Waste generation, and Common BioMedical Waste Treatment Facilities (CBWTF) in Meerut is given in tabular form below. The **Regional Officer, UPPCB Meerut** (vide letter No. **Regional Officer, Uttar Pradesh Pollution Control Board Meerut** (vide letter no. **1123/G/OA-200/2014/MRT/2025, dated 05.02.2025**) has provided these details (filed herewith and marked as same as **Annexure No. — 1**):

Action Points	Situation/Gaps	Status
Biomedical Waste	No. of Health Care Facilities	1252
	No. of Beds	16259
	Total BMW Generated	1587.5 kg/Day

Action Points	Situation/Gaps	Status
Additional Data Needs	Hazardous waste points; generation (TPA)	72322.867 metric tone/ annum disposed through TSDF waste oil recyclers and tyre recyclers.
	Total BMW treated (TPA)	1587.5 kg/Day
	Total Untreated BMW (TPA)	Nil
	No. of CBWTF members	1252
	No. of CBWTF in district	01 CBWTF i.e. M/S-Synergy waste management is operational in district Meerut
	Illegal disposal sites / sources	None
Action Points	Situation/Gaps	Status
Biomedical Waste	No. of Health Care Facilities	1252

(Elaboration: There are **1252** healthcare facilities in district Meerut. The daily Biomedical Waste (BMW) generation is **1587.5 kg**. one common treatment facilities (CBWTFs) serve the district, and **no illegal biomedical waste disposal sites** have been identified.)

13. In light of the above submissions and ongoing compliance efforts, it is humbly submitted that all the concerned authorities—including the departments overseeing the sewage treatment, municipal solid waste management, biomedical waste management, and flood plain demarcation—are collectively striving to fulfill the directions of the Hon'ble National Green Tribunal. All measures and action plans, as detailed herein, reflect the commitment to environmental conservation and public health protection.

14. Furthermore, the **District Magistrate**, Meerut stands ever vigilant and proactive, ensuring that the directives issued by the Hon'ble NGT are strictly implemented without delay or dilution. The District Administration remains on its toes to undertake all necessary steps for the **betterment of the environment** and the **welfare of society**, thus upholding the spirit and purpose of the Hon'ble Tribunal's orders.

THROUGH

A handwritten signature in blue ink that reads "Priyanka Swami". The signature is written in a cursive style with a horizontal line underneath the name.

Date: 13.02.2025

Place: New Delhi

PRIYANKA SWAMI

ADVOCATE

Counsel for STATE, Uttar Pradesh

F-13, JANGPURA, NEW DELHI 110014

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BEFORE THE NATIONAL GREEN TRIBUNAL
PRINCIPAL BENCH, NEW DELHI

Original Application No. 200/2014 (I.A. No. 340/2022, M.A. Nos. 872/2018,
875/2014 & 480/2018)

M.C. Mehta

Versus

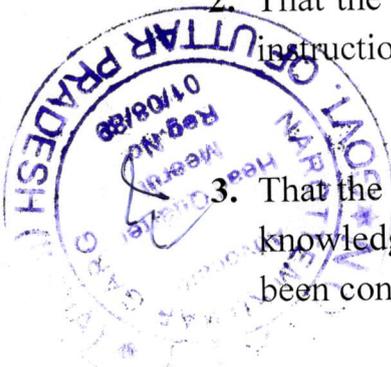
Union of India & Ors.

Respondent(s)

AFFIDAVIT

I, DR. V.K SINGH aged about 53 S/o Late Shri P N SINGH is presently posted as District Magistrate having office at Collectorate Meerut.

1. That I am posted as stated above and well conversant with the facts of the present case and as such competent to swear this affidavit on behalf of the District Magistrate Meerut before this Tribunal.
2. That the accompanying Affidavit has been drafted by our counsel upon my instructions.
3. That the contents of the accompanying Affidavit are true and correct and the knowledge has been derived from official records and nothing material has been concealed therefrom.



NOBARY

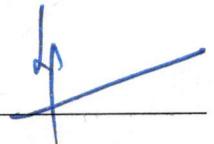
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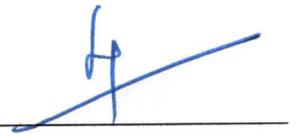


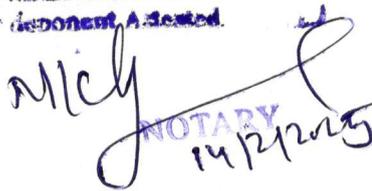
VERIFICATION

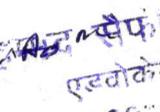
Verified on solemn affirmation at Meerut on this 13 day of February 2025, that the contents of the foregoing affidavit are true and correct to the best of my knowledge and no part of it is false and nothing material has been concealed therefrom.


DEPONENT

Certified that Dr. V.K. Singh s/o Shri. PN Singh
Resident of Dohat, Meerut, Meerut
Identified by Dr. Mohd. Afzal
Swore the Contents of the affidavit on oath
before NROTTAM KUMAR GARG Advocate,
Meerut Per Pt. 154-sec deponent A. dated.


DEPONENT


NOTARY
14/2/2025


आस  सैफा
एडवोकेट
रजि० न० 9758/2007
प. न. 9761/2022



क्षेत्रीय कार्यालय
उत्तर प्रदेश प्रदूषण नियंत्रण बोर्ड
पॉकेट-TC-3/2, पल्लवपुरम फेज-II, मोदीपुरम, मेरठ-250110

Phone :- 0121-2577676

Email id :- romeerut@uppcb.in

पत्रांक- 1123/01/011-200/2014/MRT/2895

दिनांक- 5-2-25

सेवा में,

मा0एनजीटी प्रकरण

प्रभागीय निदेशक/सदस्य संयोजक,
जिला गंगा समिति,
सामाजिक वानिकी प्रभाग,
मेरठ ।

2407/ERK

विषय:- मा0एनजीटी में योजित ओ0ए0संख्या-200/2014 एम0सी0 मेहता बनाम यूनियन आफ इण्डिया व अन्य में पारित आदेश दिनांक-20/01/2025 के अनुपालन के संबंध में ।

DFO

महोदय,

कृपया उपरोक्त विषयक अपने पत्रांक-3439/5-3(जि0गंगा समिति/मा0एनजीटी) दिनांक-27/01/2025 जो कि मा0एनजीटी में योजित ओ0ए0संख्या-200/2014 एम0सी0 मेहता बनाम यूनियन आफ इण्डिया व अन्य में पारित आदेश दिनांक-20/01/2025 के अनुपालन के संबंध में है, का संदर्भ ग्रहण करने का कष्ट करें। तत्कम में संबंधित विभागों से प्राप्त सूचना संलग्नकर आपको इस अनुरोध के साथ प्रेषित है कि मा0एनजीटी द्वारा पारित आदेश/निर्देशों के अनुपालन में जिला गंगा समिति की ओर से आवश्यक कार्यवाही करने का कष्ट करें।

संलग्नक-यथोपरि।

भवदीय

(भुवन प्रकाश यादव)
क्षेत्रीय अधिकारी

प्रतिलिपि-निम्नलिखित को सूचनार्थ एवं अग्रिम आवश्यक कार्यवाही हेतु सादर प्रेषित ।
1. जिलाधिकारी महोदय/अध्यक्ष, जिला गंगा समिति, मेरठ को सादर सूचनार्थ।
2. मुख्य विकास अधिकारी/नोडल, जिला गंगा समिति, मेरठ।

3/1/2025
क्षेत्रीय अधिकारी

39428

U.P. Pollution Control Board
Meerut

Annexure - 2

Analysis Report

S.N.	Name of STP	Date of Sampling	Sampling point	Colour (Hazen)	pH	BOD (mg/l)	COD (mg/l)	TSS (mg/l)	Total Coliform MPN/100ml	Fecal Coliform MPN/ 100n
1	M/S STP Shatabdi Nagar Yojana Meerut	03-02-2025	Final Outlet of STP	15	7.58	16	152	48	910	680
2	M/S STP Sports Goods Complex Meerut	03-02-2025	Final Outlet of STP	20	7.43	17	160	54	930	780
3	M/S STP Shradhapuri Yojana Phase-I Meerut	03-02-2025	Final Outlet of STP	25	7.56	18	168	62	4700	2700
4	M/S STP Shradhapuri Yojana Phase-II Meerut	03-02-2025	Final Outlet of STP	10	7.49	15	132	38	810	600
5	M/S STP Ved Vyasपुरी Yojana Meerut	03-02-2025	Final Outlet of STP	15	7.64	16	144	43	830	680
6	M/S STP Pallavpuram Phase-I Meerut	03-02-2025	Final Outlet of STP	25	7.47	17	164	59	920	680
7	M/S STP Pallavpuram Phase-II Meerut	03-02-2025	Final Outlet of STP	10	7.64	14	132	36	830	600
8	M/S STP Rakshapuram Meerut	03-02-2025	Final Outlet of STP	25	7.62	20	172	64	930	780
9	M/S STP Pandev Nagar Meerut	03-02-2025	Final Outlet of STP	20	7.46	15	136	56	910	610
10	M/S STP Lohiya Nagar Meerut	03-02-2025	Final Outlet of STP	15	7.64	14	128	58	830	600
11	M/S STP Ganga Nagar Meerut	03-02-2025	Final Outlet of STP	20	7.48	16	164	46	920	680
12	M/S STP Sainik Vihar, Shradhapuri Phase-II, Meerut	03-02-2025	Final Outlet of STP	15	7.64	14	132	43	830	600
13	M/S STP Modipuram Tiraha	03-02-2025	Final Outlet of STP	25	7.58	20	160	63	930	610
14	M/S STP Jagriti Vihar Extension Garh Road Meerut	03-02-2025	Final Outlet of STP	15	7.53	10	88	10	810	600
15	M/S STP Candetch Enclave Mrt Cantt Meerut	03-02-2025	Final Outlet of STP	25	7.46	18	168	58	920	780
16	M/S STP Eco Park Opp. Site Rajesh Enclave Mrt Cantt Mrt	03-02-2025	Final Outlet of STP	20	7.57	17	156	54	910	680
17	M/S STP Ram CSD Infront of Yogendra Yadav Enclave Mrt Cantt Mrt	03-02-2025	Final Outlet of STP	10	7.63	14	148	34	930	610
18	M/S PRC Line Near Kanch Ka Gurudwara Mrt Cantt Mrt	03-02-2025	Final Outlet of STP	20	7.62	15	156	57	820	600

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REGIONAL OFFICE U.P.POLLUTION CONTROL BOARD MEERUT ANALYSIS REPORT									
S.N.	Sampling Point	Date of Sampling	Colour (Hazen)	pH	BOD (mg/l)	COD (mg/l)	TSS (mg/l)	Total Coliform (MPN/100 ml)	Fecal Coliform (MPN/100ml)
1	Odean Nala, Meerut	03-02-2025	70	7.58	68	460	426	210000	160000
2	Abu Nala-1, Meerut	03-02-2025	55	7.64	62	392	418	170000	140000
3	Abu Nala-2, Meerut	03-02-2025	60	7.46	64	428	458	200000	170000
4	Chhoiya Nala, Meerut	03-02-2025	25	7.52	30	180	168	110000	70000
6	Chetawala Drain Village Chetawala Hastinapur Meerut	03.02.2025	5	7.28	8	18	46	930	610

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ड्रेनेज खण्ड-प्रथम, मेरठ।

पत्रांक: 1713/डी0डी0एम0/एन0जी0टी0/200/2014

दिनांक: 28.10.2023

विषय: मा0 एन0जी0टी0 के आदेश के क्रम में जिला गंगा समिति, मेरठ को सूचना उपलब्ध कराने हेतु समीक्ष बैठक के सम्बन्ध में।

सन्दर्भ: आपका पत्रांक-1541/5-3 दिनांक 26.10.2023

प्रभागीय निदेशक, सामाजिक वानिकी प्रभाग/सदस्य सचिव, जिला गंगा समिति, मेरठ।

कृपया उपरोक्त विषयक सन्दर्भित पत्र का अवलोकन करने का कष्ट करें। जिसके माध्यम से मा0 एन0जी0टी0 के आदेश के क्रम में जिला गंगा समिति, मेरठ को सूचना उपलब्ध कराने हेतु वॉचना की गयी है। इस सम्बन्ध में खण्ड के कार्यक्षेत्र से सम्बन्धित क्र0सं0 10, 11 व 12 पर सूचना तैयार कर अग्रेत्तर आवश्यक कार्यवाही हेतु प्रेषित है।

S. No	Action Points	Required information (Situation Analysis/Gaps)	Concerning Department (Report/Comments)	Remarks																
1	2	3	4	5																
10	Ecological flow	a. Notification of Ecological flow b. Steps taken for maintaining Ecological flow/ status of compliance of the E-flow notifications.	(a) Notification issued by Government of India dated 09-Oct-2018 for ecological flow in Ganga River maintain as below <table border="1"> <thead> <tr> <th>Si No</th> <th>Location of Barrage</th> <th>Minimum flow releasing downstream near the barrage (in Cumec) (October to May)</th> <th>Minimum flow releasing downstream near the barrage (in Cumec) (June to Sept.)</th> </tr> <tr> <th>1</th> <th>2</th> <th>3</th> <th>4</th> </tr> </thead> <tbody> <tr> <td>1</td> <td>Bheem Gauda (Haridwar)</td> <td>36</td> <td>57</td> </tr> <tr> <td>2</td> <td>Bijnor</td> <td>24</td> <td>48</td> </tr> </tbody> </table> (b) Complience of E-flow notification by Northern Division Ganga Canal (NDGC) Roorkee at Bheem Goda Barrage Haridwar U.K. in daily Gauge register 36 Cumec Water release from Bheem Goda Barrage Haridwar U.K. 24 Cumec Water release from Madhya Ganga Barrage Bijnor UP	Si No	Location of Barrage	Minimum flow releasing downstream near the barrage (in Cumec) (October to May)	Minimum flow releasing downstream near the barrage (in Cumec) (June to Sept.)	1	2	3	4	1	Bheem Gauda (Haridwar)	36	57	2	Bijnor	24	48	
Si No	Location of Barrage	Minimum flow releasing downstream near the barrage (in Cumec) (October to May)	Minimum flow releasing downstream near the barrage (in Cumec) (June to Sept.)																	
1	2	3	4																	
1	Bheem Gauda (Haridwar)	36	57																	
2	Bijnor	24	48																	
	Data Needs (Indicative)	<ul style="list-style-type: none"> Identifying critical components of the flow regime that govern the environmental conditions (e.g. dry and wet season base flows and different sized high flows and floods) 	<table border="1"> <thead> <tr> <th>Si No</th> <th>Flood Level</th> <th>Discharge in Cusec</th> </tr> <tr> <th>1</th> <th>2</th> <th>3</th> </tr> </thead> <tbody> <tr> <td>1</td> <td>Low Flood</td> <td>50,000 to 1,00,000</td> </tr> <tr> <td>2</td> <td>Medium Flood</td> <td>1,00,000 to 2,50,000</td> </tr> <tr> <td>3</td> <td>High Flood</td> <td>2,50,000 and Above</td> </tr> </tbody> </table>	Si No	Flood Level	Discharge in Cusec	1	2	3	1	Low Flood	50,000 to 1,00,000	2	Medium Flood	1,00,000 to 2,50,000	3	High Flood	2,50,000 and Above		
Si No	Flood Level	Discharge in Cusec																		
1	2	3																		
1	Low Flood	50,000 to 1,00,000																		
2	Medium Flood	1,00,000 to 2,50,000																		
3	High Flood	2,50,000 and Above																		
		<ul style="list-style-type: none"> Water levels of the river during the year (especially dry season) 	24 Cumec Water release from Madhya Ganga Barrage Bijnor UP																	
		<ul style="list-style-type: none"> River water quality during dry season. 	Good quality																	
		<ul style="list-style-type: none"> Impacts on fresh water biodiversity and habitats and their ecosystem services. 	No impact																	
		<ul style="list-style-type: none"> Surface Basin water budgets incl precipitation, seasonal water levels and river flow trend during the year. 	Normal precipitation in Meerut 886 m.m. River Ganga water level at Bijnor 217.300 m. River flow perennial in whole year																	
		<ul style="list-style-type: none"> List and status of dams, barrages, rain cuts, embankments, small pond areas etc and their design storage capacities. 	No, dams, barrages, rain cuts, embankments, small pond areas etc in Distt. Meerut																	
		<ul style="list-style-type: none"> Siltation status of surface water bodies. 	No, Siltation status of surface water bodies in Distt. Meerut																	
		<ul style="list-style-type: none"> Current effective surface water storage capacity per rainfall. 	No																	
		<ul style="list-style-type: none"> Encroachment status of surface water bodies Ganga, Key rivers, ponds and wet lands. 	No Encroachment status of surface water bodies Ganga, Key rivers, ponds and wet lands in Distt. Meerut																	
		<ul style="list-style-type: none"> Surface water usages (incl. floods) 	No, Surface water usages in Distt. Meerut, Water flow in downstream.																	

DFO

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ड्रेनेज खण्ड-प्रथम, मेरठ.